

DIVISION BENCH

ITEM NO.160

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.29/ND/2009

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

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| NAME OF THE COMPANY | RAJ KUMAR AGARWAL & ORS V/S J. B. DARUKA PAPERS LTD & ORS |
| UNDER SECTION | 397/398 OF COMPANIES ACT 1956 |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yogesh Jagia, Adv. : *For the Petitioner*

Sh. Vipin Kumar Kushwaha, Adv. : *For the Res. Nos.2-9 & 11-13*

ORDER

- 1.** Ld. Counsel representing the respondent states that a written request has been circulated on behalf of the Ld. Arguing Counsel that due to some medical emergency of his wife, he is not in a position to attend to the matter and make his submissions on behalf of the respondent and therefore seeks an adjournment.
- 2.** In view of the above, the said request made by the Ld. Counsel representing the respondent, the matter is adjourned for further hearing 18th July, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

16th May, 2024

Bipul Kumar Tiwari
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)